

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00609/2019**

Jabalpur, this Tuesday, the 30<sup>th</sup> day of July, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Arvind Kumar Namdeo, Aged about 32 years,  
S/o Lt. Vinod Kumar Namdeo, R/o Behind Police Station,  
Belbagh Near Police Quarter,  
Jabalpur, Pin code 482001

**-Applicant**

(By Advocate –**Shri S.K.Mannase**)

**V e r s u s**

1. Union of India, through the Secretary,  
Ministry of Home Affairs, Department Official Language  
(Raj Bhasa), Lok Nayak, Bhavan Khan Market,  
New Delhi 110003

2. Director, Hindi Teaching Schme,  
7<sup>th</sup> Floor Paryavaran Bhavan, C.G.O. Complex,  
Lodhi Road, New Delhi 110003

3. Deputy Director (Training), Hindi Teaching Schme,  
Forth Floor N.D.C.C. 2 Building Jaisingh Road,  
Near Jantar Mantar New Delhi-110003

4. Administrative Officer,  
Department off Official Language,  
7<sup>th</sup> Floor Paryavaran Bhavan, C.G.O. Complex,  
Lodhi Road, New Delhi 110003

**- Respondents**

**O R D E R (ORAL)**

**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this  
Original Application with liberty to file it at appropriate Bench.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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